

BEFORE THE HON’BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
ORIGINAL APPLICATION NO. 108/2023

IN THE MATTER OF:

Lokesh Kumar Khurana ...Applicant

Versus

State of Uttar Pradesh & Ors. ...Respondents

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Through



AKASH VASHISHTHA
(Advocate for the Applicant)
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Place:- Delhi

Dated:- 30.06.2026

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**ADDITIONAL AFFIDAVIT ON BEHALF OF THE
APPLICANT**

The Applicant above-named

MOST RESPECTFULLY SHOWETH:

1. That the instant Original Application agitates against the illegal and unscientific dumping of municipal solid wastes in Lohia Nagar area, on Meerut-Hapur Road, in complete contravention of the Solid Waste Management Rules, 2016 and the accumulation of vast quantities of legacy waste, therein, which is causing severe health issues to the people residing in the vicinity. The present Application also pertains to issues arising out of incessant dumping at other places in Meerut city, including dense residential areas as well as in Ganwri village, situated immediately along Kali River, which is a tributary of River Hindon and already one of the most highly polluted rivers in Western Uttar Pradesh.
2. That it is submitted that massive quantities of fresh waste is currently being dumped at the Ganwdi village site, situated immediately along Kali River, which is a tributary of River Hindon and already one of the most highly polluted rivers in Western Uttar Pradesh situated under the jurisdiction of Meerut Municipal Corporation, despite that the aforesaid site had

previously been cleared of waste, for which an Environmental Compensation of Rs. 25 lacs was imposed on the Meerut Municipal Corporation. The aforesaid site was remediated to some extent between the years 2018-2021 after removing the legacy waste dumped therein over previous years. However, fresh dumping of wastes has been resumed by the Meerut Municipal Corporation regardless of the fact that the site is situated right along the Kali River.

(Photographs of freshly dumped wastes at Ganwri Village along Kali River are annexed herewith and marked as **ANNEXURE AA-1**).

3. That further massive quantities of legacy waste are still lying at Lohia Nagar dumping site, which is far from being removed and remediated. At times, fresh dumping also takes place at Lohia Nagar site.

(Photographs of massive quantities of wastes at Lohia Nagar site are annexed herewith and marked as **ANNEXURE AA-2**).

4. That none of the recommendations made in the Joint Committee Report, dated: 25.04.2023, as also culled out in the Order, dated: 09.05.2023, passed by this Hon'ble Tribunal, qua legacy waste at Lohia Nagar site are being complied with by the Meerut Municipal Corporation, such as the *assessment of legacy waste, execution of time bound action plan for the processing of legacy waste, installation of Proper Leachate collection and treatment system, Regular ground water monitoring and installation of Fire control systems.*

The relevant parts of the Order dated: 09.05.2023, are extracted as under:

“3.2. Recommendations:

It is evident from the above observation that no solid waste processing plant has been installed at Meerut city. All solid waste is being dumped in open land, wherein only Legacy waste is being processed.

Municipal Corporation should comply with the following: -

For fresh solid waste:

- 1. Proper assessment of fresh solid waste generated and collected per day should be carried out by Municipal Corporation, Meerut and logbook for generation and collection of solid waste on daily basis should be maintained.*
- 2. Integrated solid waste processing plant in accordance to solid waste generated per day, should be established at suitable location as per CPCB guideline and made operational at the earliest for the treatment of fresh solid waste.*
- 3. Plant should comprise of processing facility, SLF(Secured Land Fill), ETP(Effluent Treatment Plant) etc. as per the Solid Wastes Management Rules, 2016.*
- 4. To minimize adverse impact on the habitation around the plant, dumping of fresh solid waste must be stopped at plant. Fresh waste should be processed through integrated solid waste processing plant.*

For legacy waste

- 1. Assessment of legacy waste dumped in the Lohiya Nagar Plant should be done by Municipal Corporation, Meerut and time bound action plan should be submitted for the processing of legacy waste dumped on plant area.*
- 2. Proper Leachate collection and treatment system should be installed in the Lohiya Nagar plant. L FP with appropriate capacity should be established and operated for effective treatment of wastewater (leachate) generated in plant.*

3. All effluent stream including Leachate, surface runoff should be integrated and routed through ETP.

4. Regular ground water monitoring should be carried-out.

5. Fire control system should be installed at plant for control at dumpsite.

6. Proper disposal of dumped fraction of solid waste viz. inert, RDF, compost, recyclable material, C & D Waste etc. shall be made as per Solid Waste Management Rules, 2016 and C & D Rules, 2016.

7. Municipal Corporation, Meerut should ensure compliance of provision of Solid Waste Management Rules, 2016 in totality. It is noteworthy that issue of solid waste management of whole state of U.P. is under consideration before Hon'ble NGT in OA No 606/2018 "Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues".

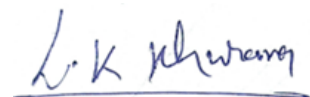
(Emphasis supplied)

PRAYER

In view of the above, it is, most respectfully, prayed that this Hon'ble Tribunal, be pleased to:

- (i) Direct the Meerut Municipal Corporation not to dump fresh waste at Ganwri village, along Kali River;
- (ii) Direct the UPPCB to impose fresh Environmental Compensation on the Meerut Municipal Corporation for repeated non-compliances;
- (iii) Direct the Meerut Municipal Corporation to strictly follow and comply with all the Recommendations made by the Joint Committee, vide its Report, dated: 22.05.2024, in Para 2.1, at Page 184-186, thereof;

- (iv) Direct the Meerut Municipal Corporation to strictly follow and comply with all the Recommendations made by the Joint Committee, vide its Report, dated: 24.04.2023;
- (v) Direct the UPPCB to hold concerned officials liable for the mismanagement of solid waste in Meerut;
- (vi) Direct the Meerut Municipal Corporation and UPPCB to submit the details as to the manner of spending/utilization of the Environment Compensation of Rs. 5 crores for remediation/restoration of environment;
- (vii) Pass any other or such further Order(s) or direction(s) as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the instant case.



APPLICANT

Through



AKASH VASHISHTHA

(Advocate for the Applicant)

490, Lawyers' Chamber Block-II,

Delhi High Court, New Delhi-110002

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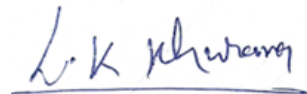
State of Uttar Pradesh & Ors.

...Respondents

Affidavit

I, Lokesh Kumar Khurana, S/o Lt. Sh. Lekhraj Khurana, aged about 47 years, R/o 91, Sohrab Gate, Near Police Chowki, Meerut City, Meerut Uttar Pradesh – 250001, presently at new Delhi do hereby solemnly affirm and state as under:

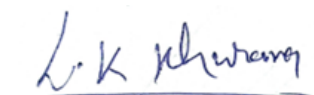
1. That I am the Applicant in the above titled Original Application and am conversant with the facts and circumstances described in the present case and as such, I am competent to swear this affidavit.
2. That the contents of the accompanying objection are true and correct and nothing material has been concealed therefrom.



DEPONENT

VERIFICATION

Verified on this _____ that the contents of the above mentioned affidavit are true and correct and nothing material has been concealed therefrom.



DEPONENT


I, IDENTIFIED THE
DEPONENT WHO HAS
SIGNED IN MY PRESENCE



ATTESTED

NOTARY PUBLIC

Gawri Dump Site, Nagar Nigam, Meerut**Annexure AA-1**

GPS Map
Camera Lite

Unnamed Road, Rali Chauhan, Uttar Pradesh 250004, India 🇮🇳

Latitude
28.978195055387914°

Longitude
77.78401734307408°

Local 01:08:42 PM
GMT 07:38:42 AM

Altitude 223 meters
Wednesday, 24.06.2026



GPS Map
Camera Lite

Unnamed Road, Rali Chauhan, Uttar Pradesh 250004, India 🇮🇳

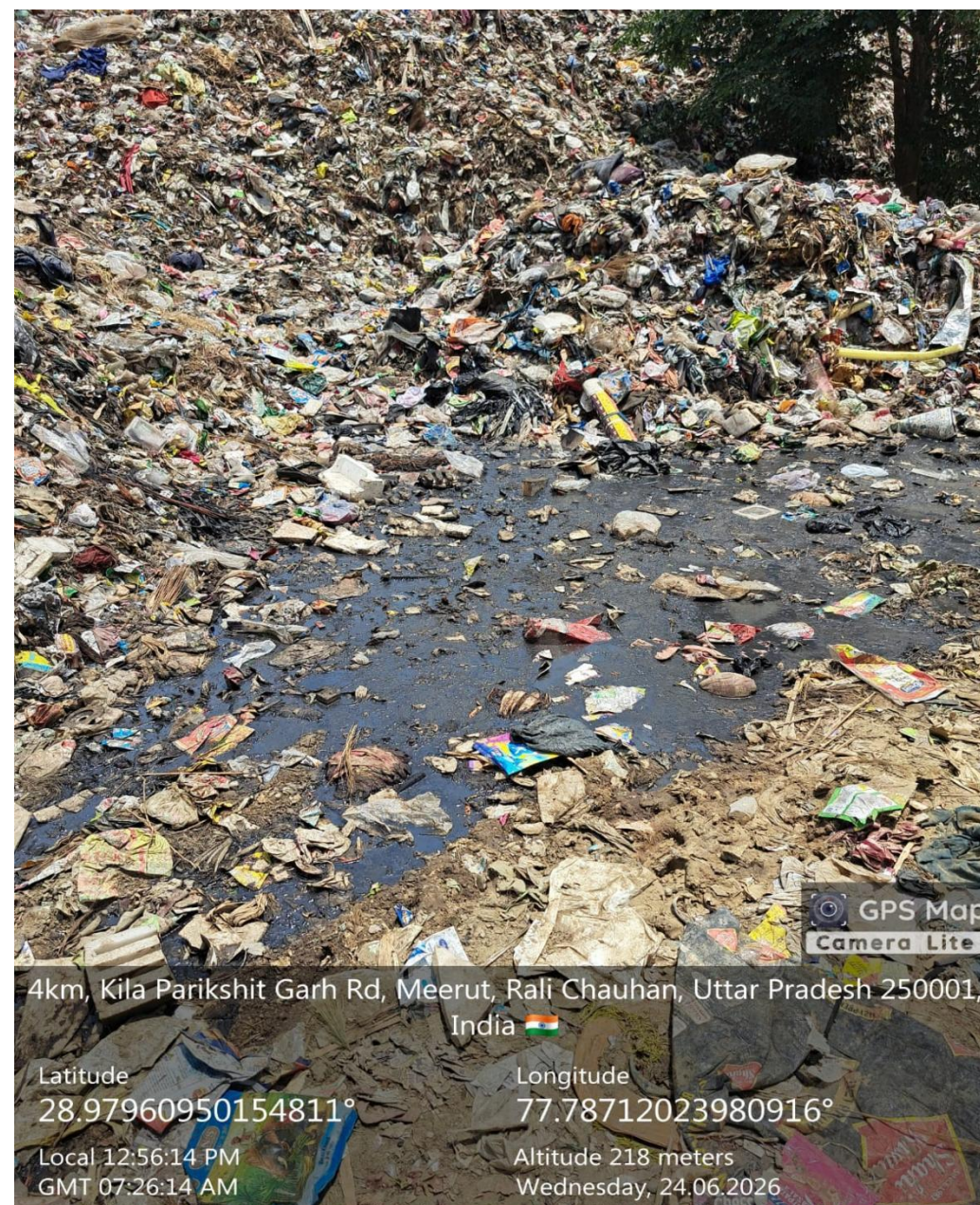
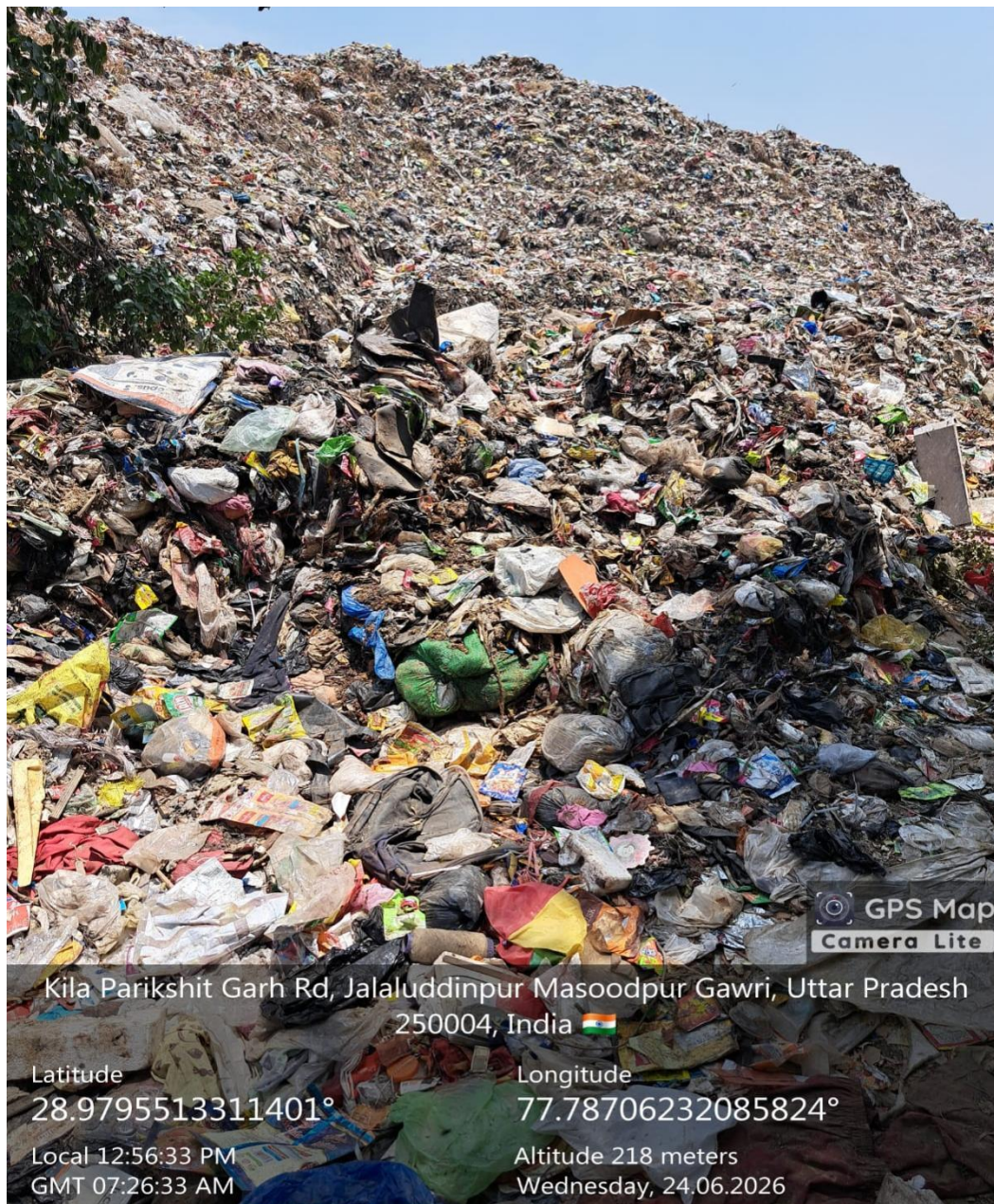
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Longitude
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GMT 07:41:03 AM

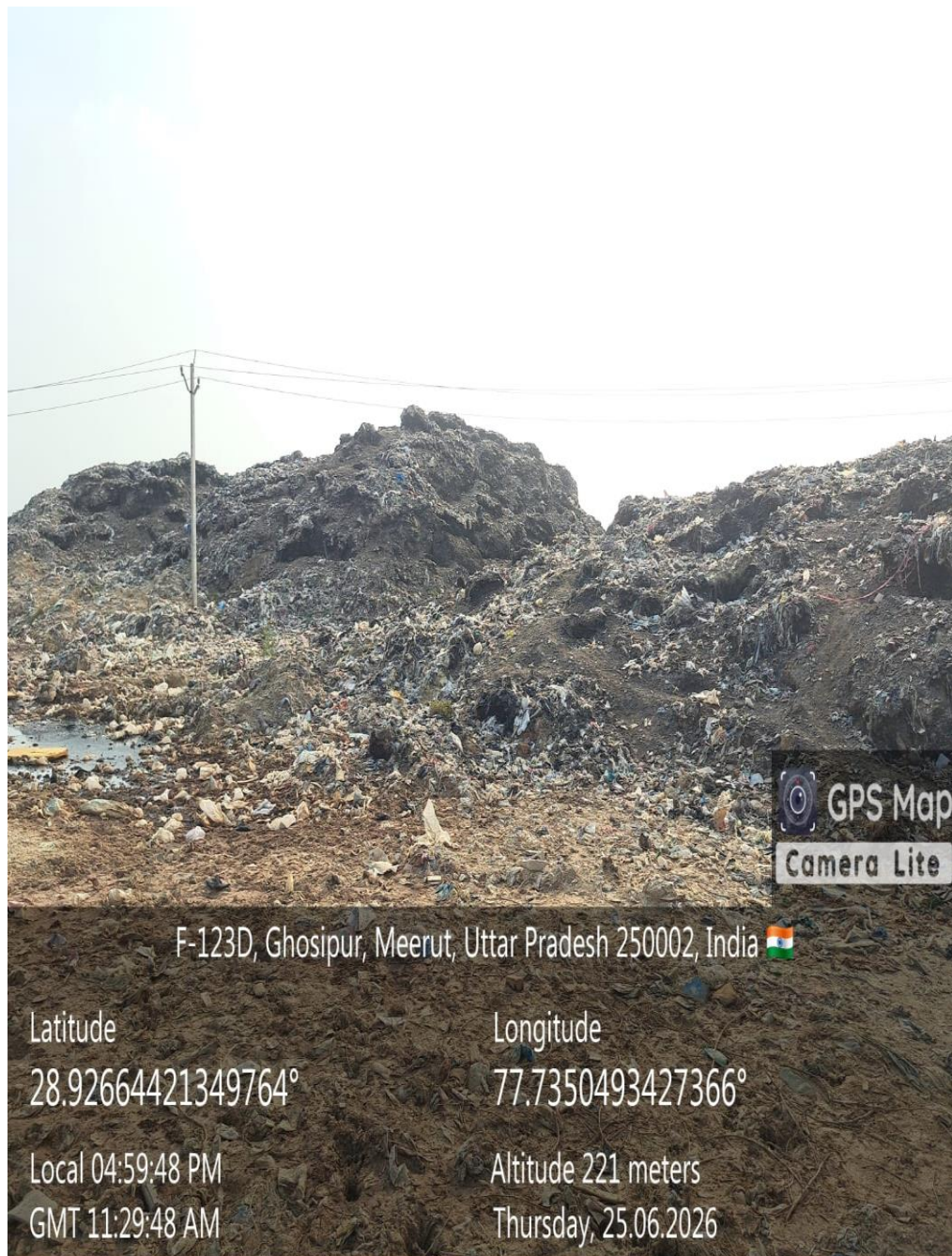
Altitude 223 meters
Wednesday, 24.06.2026

Gawri Dump Site, Nagar Nigam, Meerut



Near Kali Nadi Gawri Dump Site, Nagar Nigam, Meerut





Lohia Awasiya Yojna (Dump Site), Nagar Nigam, Meerut



Lohia Awasiya Yojna (Dump Site), Nagar Nigam, Meerut

